

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

Subject:- Appointment to the posts of Senior Scale Stenographers, Junior Scale Stenographers and Steno-Typists, pursuant to Advertisement Notification No. 01/2018 dated 18-04-2018.

No. 118/NG **Dated:** 25-04-2019

In continuation to High Court Order No. 117/NG dated 25-04-2019 it is hereby notified that the following candidates category-wise fall in the waiting list in the respective categories: -

S. No.	Roll No.	Name of the Candidate	Category
Senior Scale Stenographers			
1.	700000185	Tarun Kumar Gupta S/O: Shri Suresh Chander R/O: H. No. F-94, Street No. 07, Near Municipal Park, Jammu	OM
2.	As per the criteria, no other candidate under SC category has qualified so as to be kept in the waiting list		
Junior Scale Stenographers			
3.	700000170	Rupali Gupta D/O: Shri Ravinder Gupta R/O: H. No. EP, 129, Jammu	OM
4.	700000070	Ranjana Chopra D/O: Shri Jagatter Singh Chopra R/O: H. No. 25, Sector -1, Durga Nagar, P.O, Roop Nagar, Near SS Lane, Jammu	SC
Steno-Typists			
5.	700000055	Sunil Kumar S/O: Shri Suraj Parkash R/O: Rahya, Govt. Boys School, Patti, Samba	OM
6.	700000042	Rikul Sharma S/O: Shri Dewarka Nath R/O: H. No. 26 P.O., Chak Chimna, Govt. Middle School Jammu	OM
7.	700000361	Deepak Kumar S/O: Shri Kapoor Chand R/O: Chak Tahir, Near Govt. School, Tehsil Bishna, District Jammu	SC
8.	700000081	Ranjana Chopra D/O: Shri Jagatter Singh Chopra R/O: H. No. 25, Sector -1, Durga Nagar, P.O, Roop Nagar, Near SS Lane, Jammu	SC

By order;

(Sanjay Dhar)
Registrar General

No: 2113-2127/NG /NG

Dated 25-04-2019

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.

3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Rules, High Court of J&K, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Central Project Coordinator, e-Court, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
7. Director Information, State of Jammu and Kashmir, Jammu, with the request to publish the same in two leading English newspapers of the State having wide circulation in all the provinces of the State.
8. Chief Accounts Officer, High Court Main Wing, Jammu
9. Accounts Officer, High Court Wing, Jammu
.....for information and necessary action

10. S/Shri _____
.....for formation and compliance.

Registrar General

25/11/19
du